

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CP/6&7/CAA/2018

PETITION NUMBER : TCA/195&196/CAA/17

NAME OF THE TRANSFEROR : REPRO HEALTH SERVICES PALAKAD PVT LTD

NAME OF THE TRANSFERRE : THRISSUR REPRO HEALTHCARE PVT LTD

UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
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**ORDER**

Counsel for Applicant Company present. He is directed to make publication in the newspapers about the hearing of the petitions having not less than 10 days before next date of hearing, preferably in the newspapers in which the earlier notice was issued. Counsel for the Applicant submitted that the report of the Official Liquidator is awaited. He is directed to approach to the Office of the Official Liquidator to obtain the report before next date of hearing. Put up on 19.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)